

PATNA HIGH COURT

NOTICE

District Judge (Entry Level), Direct from Bar Exam-2023

It is hereby informed that the objections, filed by the candidates in respect of questions and / or their model key (answers) of the Preliminary / Screening Test held under the District Judge (Entry Level), Direct from Bar Exam-2023 which was uploaded on the website of Court on 01.05.2024, have been considered by the Court and resolved as under:-

- (i) There was error in the question no. 35, therefore to delete it for the purpose of awarding marks to the said question.
- (ii) There were errors crept in assigning key answers against the following questions and so they are corrected as follows:-

Question No.	Model Answer	Revised Model Key (Answer)
14	A	D
60	C	D
61	A	C
86	C	D

- (iii) All other remaining objections stand overruled.

By order of the Court

Patna High Court, Patna
Date: 15.05.2024


Registrar General